GOVERNMENT OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**

**UNSTARRED QUESTION NO-1628**

 ANSWER ON 03.12.2019

**Identification of sensitive posts by IRDAI to prevent corruption**

1628. SHRI JAVED ALI KHAN:

Will the Minister of FINANCE be pleased to state:

(a) Whether Insurance Regulatory and Development Authority of India (IRDAI) has identified sensitive posts and has acted to prevent corruption as per the guidelines of Central Vigilance Commission (CVC) No. 18/Misc/02-392171 dated 23/08/2018;

(b) if so, the details thereof;

(c) If not, the reasons therefor along with the reasons for protecting corruption?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI ANURAG SINGH THAKUR)**

(a) to (b): Yes Sir, Insurance Regulatory and Development Authority of India (IRDAI), in compliance of Central Vigilance Commission (CVC), guidelines No. 18/Misc/02-392171 dated 23/08/2018 vide order dated 26/11/2019 has identified sensitive posts in the departments which include positions handling registration and renewals of Insurance Intermediaries viz. Corporate Agents, Insurance Brokers, Insurance Marketing Firms, Surveyors and Loss Assessors and Third Party Administrators, and those handling Insurance Product approvals.

(c) Not applicable.

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